

**2014**  
**HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

No. 4871 -A

Dated, Calcutta, the 31<sup>st</sup> October, 2014

**From :** Sri Debi Prosad Dey,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.

**To :** 1) The District Judge of all the Districts,  
Including Andaman & Nicobar Islands.  
2) The Chief Judge, City Civil Court, Calcutta  
3) The Chief Judge, City Sessions Court, Calcutta  
4) Judge, Presidency Small Causes Court, Calcutta  
5) The Secretary, Government of West Bengal, Judicial  
Department

**Subject :** Filling up the post of Registrar (Law) National Human Rights Commission, New Delhi on Deputation Basis.

**Sir,**

With reference to the above, I am directed to inform that a letter being No. A-12024/1/2012-Estt. Dated 9<sup>th</sup> October, 2014 as received from **National Human Rights Commission, New Delhi** is being uploaded in the website of the Hon'ble Court for information to all the Judicial Officer as per the eligibility criteria for the post of Registrar (Law) as mentioned therein.

In doing so, I am to request you to take a note the letter and intimate the eligible officers of your Judgeship to visit the website and download the contents and to forward the filled in application of the willing eligible officers so as to reach this Court by 10.11.2014 for onward transmission of the same to the appropriate authority before the last date fixed.

**Yours faithfully,**



**Debi Prosad Dey**  
**Registrar (Judicial Service)**



F. No.A.12024/1/2012-Estt.  
**National Human Rights Commission**

Manav Adhikar Bhawan,  
Block-'C', GPO Complex New Delhi-110 023

Sub: Filling up of various posts in the National Human Rights Commission on deputation on foreign service/re-employment/Short-term contract basis.

Applications are invited from suitable candidates fulfilling the eligibility conditions for appointment to various posts as mentioned at **Annexure-I** in the National Human Rights Commission on transfer on deputation on foreign service/re-employment/short-term contract basis. Retired officers will be considered as indicated in **Annexure I** if sufficient number of candidates do not become available for appointment on deputation basis.

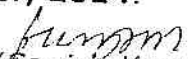
2. The Commission is a Statutory Autonomous Body and candidates selected will be appointed on transfer on deputation on foreign service basis for a period of three years. Exemption from immediate absorption has been obtained from the Government. National Human Rights Commission is an eligible office for allotment of Govt. accommodation from General pool.

3. The deputation will be governed by the terms and conditions contained in the Department of Personnel and Training's O.M. No.6/8/2009-Estt.(Pay.II), dated 17.6.2010 as amended from time to time.

4. The applications of eligible candidates who are desirous of being considered for appointment to the posts meant for deputation and can be spared immediately, may please be forwarded to this office by 15<sup>th</sup> November, 2014 alongwith attested photocopies of ACRs for the last 05 years and vigilance/disciplinary clearance. The applications should clearly indicate the service particulars, experience and educational qualifications etc. in the prescribed form as at **Annexure-II**. Applications received directly or without ACRs will **NOT** be entertained. The forwarding authority may also certify the information furnished in the bio-data. Retired persons applying for re-employment/short-term contract may submit their applications in **Annexure-II** directly to the Commission.

5. The maximum age limit for appointment on transfer on deputation on foreign service basis shall be 56 years.

6. The last date of receipt of applications will be **15<sup>th</sup> November, 2014.**

  
(Sanjay Kumar)  
Under Secretary (Estt.)  
Tel.: 24663298

## Annexure-1

Sl. No.	Details of posts, pay scale and mode of recruitment	No. of Posts *	Eligibility criteria
1.	Registrar (Law) Rs. 67000-79000/- (HAG Scale) (Deputation failing which by short-term contract/re-employment)	01	<p><u>By deputation of</u></p> <p>i) Indian Legal Service Officers holding analogous posts under the Central Govt. Or ii) Officers holding analogous post under the Central Govt./ Supreme Court/High Court and possessing experience as Registrar of higher Judiciary or any other post involving interpretation/application of statutes Or iii) Officers in the pay scale of PB-4 (Rs. 37400-67000) +G.PayRs.10000/- with a regular service of 3 years in the grade in the Central Govt. /Supreme Court//High Court and possessing experience as Registrar of higher judiciary or of any other post involving interpretation/ application of statutes.</p> <p>Essential : Degree in Law</p> <p>Desirable:</p> <p>(i) Post Graduate degree in Law from a recognized University or equivalent. (ii) Research experience in one of the following fields : (a) Constitutional law and its theory, (b) Human Rights jurisprudence.</p> <p><u>By short-term contract/ re-employment</u> (if deputation method fails) of persons who have held an analogous post under the Central Government/Supreme Court/ High Court and possessing experience as Registrar of a higher judiciary or of any other post involving interpretation/application of statutes.</p>
2.	Assistant Registrar (Law) PB-3 Rs.15600-39100+Rs.6600/- (Deputation failing which by re-employment/short-term contract)	01	<p><u>By deputation of</u></p> <p>Officers possessing a Degree in Law and holding analogous posts in Central Government/ Supreme Court/ High Court/CAT OR</p> <p>Officers of Central Government/ Supreme Court/ High Court/CAT in the scale of PB-2 Rs.9300-34800 +Rs.4800/- with a minimum of 8 years of regular service and possessing a Degree in Law.</p> <p><u>By re-employment/ short-term contract</u> (if deputation method fails) from persons who have held an analogous post on regular basis in the above mentioned organizations and possess a degree in Law.</p>

3	Assistant Accounts Officer PB-2(Rs.9300-34800)+Rs.4800/- (Deputation)	01	i) Officers under the Central Govt. holding analogous posts on regular basis who have undergone training in Cash and Accounts in the ISTM or equivalent and possess experiences in cash and accounts work, or  (ii) Junior Accounts Officers or equivalent in the pay scale of Rs.9300-34800+Rs.4200/- with 8 years regular service in the grade.
4	Assistant PB-2(Rs.9300-34800)+Rs.4600/- (Deputation)	02	Officers under the Central Government (i) holding analogous post on regular basis, or (ii) with five years regular service in the posts in the scale of pay of Rs.5200-20200+GPRs.2400/-

\* The number of vacancies is subject to variation

BIO-DATA

- 1) Post applied for: \_\_\_\_\_
- 2) Name of the Applicant: \_\_\_\_\_
- 3) Contacts : a. Mobile \_\_\_\_\_  
 b. Email \_\_\_\_\_  
 c. Landline \_\_\_\_\_
- 4) Address for correspondence \_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_
- 5) Date of birth \_\_\_\_\_
- 6) Sex (Tick as appropriate)  Male  Female
- 7) Date of entry into Govt. Service \_\_\_\_\_
- 8) Name, address and contact No. of office where working at present \_\_\_\_\_  
 \_\_\_\_\_
- 9) Present post held:  
 (a) Date of appointment in the present post \_\_\_\_\_  
 \_\_\_\_\_  
 (b) Pay Band and Grade Pay \_\_\_\_\_  
 (c) Whether the present post is held on deputation \_\_\_\_\_  
 \_\_\_\_\_  
 (d) If yes, mention name of parent office, post held on regular basis and date of appointment thereon \_\_\_\_\_  
 \_\_\_\_\_  
 \_\_\_\_\_
- 10) Educational Qualification: \_\_\_\_\_
- 11) Brief Service/ experience details: \_\_\_\_\_  
 \_\_\_\_\_
- 12) Whether SC/ST/OBC: \_\_\_\_\_
- 13) (a) Whether eligible as per prescribed eligibility criteria for the post applied \_\_\_\_\_  
 \_\_\_\_\_  
 (b) If yes, indicate specific criteria being fulfilled (both essential & desirable wherever applicable) \_\_\_\_\_

Signature of the Applicant  
 (Name and Designation in Block Letters)

Note: No column should be left blank

**Certificate by Parent Office**

- (a) Certified that the information furnished by the candidate has been verified from records and is found to be correct.
- (b) Certified that copies of last 5 years ACRs duly certified by a gazetted officer are attached.
- (c) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five (05) years.

Name: \_\_\_\_\_

Designation: \_\_\_\_\_

Office: \_\_\_\_\_

(Seal/Stamp)